

**ELECTION INDEX CARD
FOR LEGISLATIVE ASSEMBLY ELECTIONS ONLY**

BYE ELECTION

State: Karnataka

District: GULBARGA

Year of Election: 2019

Number & Name of Assembly Constituency: 42 : Chincholi

Type of Constituency: SC

I	CANDIDATES	MALE	FEMALE	THIRD GENDER	TOTAL
1	Nominated	25	2	0	27
2	Nominations Rejected	0	0	0	0
3	Withdrawn	10	0	0	10
4	Contested	15	2	0	17
5	Deposit Forfeited	13	2	0	15
II	ELECTORS	GENERAL		SERVICE	TOTAL
		Other than NRIs	NRIs		
1	Male	99047	0	79	99126
2	Female	94814	0	0	94814
3	Third Gender(Not applicable to Service electors)	16	0	0	16
4	Total	193877	0	79	193956
III	VOTERS TURNED UP FOR VOTING	GENERAL		TOTAL	
		Other than NRIs	NRIs		
1	Male	70362	0	70362	
2	Female	67024	0	67024	
3	Third Gender	0	0	0	
4	Total(Male + Female + Third Gender)	137386	0	137386	
IV	DETAILS OF VOTES POLLED ON EVM				
1	Total votes polled on EVM				137386
2	Test votes under Rule 49 MA				0
3	Votes not retrieved from EVM				0
4	Rejected votes (due to other reasons)				0
5	Votes polled for 'NOTA' on EVM				416
6	Total of test votes + votes not retrieved + votes rejected (due to other reasons) + 'NOTA'[2+3+4+5]				416
7	Total valid votes counted from EVM [1-6]				136970
V	DETAILS OF POSTAL VOTES				
1	Postal votes counted for service voters under sub-section (8) of Section 20 of R.P.Act, 1950				20
2	Postal votes counted for Govt. servants on election duty (including all police personnel, driver, conductors, cleaner				14
3	Postal votes rejected				9
4	Postal votes polled for 'NOTA'				0
5	Total of postal votes rejected + NOTA [3+4]				9
6	Total valid postal votes [1+2-5]				25
VI	COMBINED DETAILS OF EVM & POSTAL VOTES				
1	Total votes polled [IV(1) + V(1+2)]				137420
2	Total of test votes + votes not retrieved + votes rejected + 'NOTA'[IV(6) + V(5)]				425
3	Total valid votes [IV(7)+ V(6)]				136995
4	Total votes polled for 'NOTA'[IV(5) + V(4)]				416
VII	MISCELLANEOUS				
1	Proxy votes				0
2	Tendered votes				0
3	Total number of polling station set up in a Constituency				241
4	Averages number of Electors assigned to a polling station				805
5	Date(s) Of Poll				19-05-2019
6	Date(s) Of Re-Poll,(if any)				NA
7	Number of Polling stations where Re-poll was ordered(mention date of order also)				NA
8	Date(s) Of counting				23-05-2019
9	Date Of Declaration Of result				23-05-2019

10	Whether this is Bye election or Countermanded election?	No
11	If yes, reason thereof	NA

VIII. DETAILS OF VOTES POLLED BY EACH CANDIDATE

SL. No.	Name of the Contesting Candidates (in Block Letters)	Sex (Male/Female/Third Gender)	Age(Years)	Category (Gen./SC/ST)	Full name of the Party	Election Symbol Alloted	Valid Votes Polled		
							Counted from EVM	Postal	Total
1.	Dr. AVINASH UMESH JADHAV	Male	30	SC	Bharatiya Janata Party	Lotus	69095	14	69109
2.	SUBHASH V RATHOD	Male	54	SC	Indian National Congress	Hand	61069	10	61079
3.	GOUTAM BOMNALLI	Male	35	SC	Bahujan Samaj Party	Elephant	1872	1	1873
4.	HANUMANTHA RAMA NAIK. M. B.	Male	35	SC	Independent	Helicopter	1268	0	1268
5.	SHAMRAO GANGARAM	Male	46	SC	Independent	Pen Nib with Seven Rays	794	0	794
6.	SHAMRAO MALLESHAPPA HEROOR. K	Male	42	SC	Independent	Cup & Saucer	676	0	676
7.	SHRIVENKATESWAR MAHA SWAMIJI (KATAKADHOND Dee.G)	Male	32	SC	Hindustan Janta Party	Tractor Chalata Kissan	583	0	583
8.	VIJAY JADHAV	Male	32	SC	Sarva Janata Party	DIAMOND	256	0	256
9.	K. DEEPA. G. MALGE	Female	32	SC	Independent	CCTV Camera	255	0	255
10.	BHOVI VISHWESHWARAYYA	Male	48	SC	Independent	Dolli	193	0	193
11.	Dr. MALLIKARJUN. N. GAJRE	Male	55	SC	Independent	Key	192	0	192
12.	SHAMARAO CHANDRAPP A DEGALMADI	Male	70	SC	Independent	Bead Necklace	190	0	190
13.	MARUTHI GANJAGIRI	Male	33	SC	Bahujan Mukti Party	Cot	189	0	189
14.	RAMESH BHIMSINGH CHAVAN	Male	34	SC	Independent	Auto-Rickshaw	126	0	126
15.	DODDAMANI NAGENDRAPPA	Male	50	SC	Independent	Ganna Kisan	76	0	76
16.	PRAVEENKUMAR. D. BELLUNDAGI	Male	30	SC	Independent	Hand Cart	75	0	75
17.	BHAGYA SANTOSH TALWAR	Female	37	SC	Independent	Gas Cylinder	61	0	61
TOTAL							136970	25	136995

Disclaimer

This report is based on Index Cards data made available by concerned Returning Officers on the basis of Statutory data maintained in the forms. In case of any dispute, the data maintained in the Statutory Forms by the concerned Returning Officers shall prevail.